

>

Title: Introduction of the Representation of the People (Amendment) Bill, 2010 (Insertion of new section 32A, Etc.).

SHRIMATI MANEKA GANDHI (AONLA): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted.*

SHRIMATI MANEKA GANDHI: I introduce the Bill.

---